



## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

Appeal No. 490/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th February 2018, 10.30 A.M.

Name of the Company		Rupayan Reality Pvt.LtdVs-Registrar of Companies, W B		
Under Section		252 (3)		
SI.	Name & Designation of Authorized		Appearing on behalf of	Signature with
No.	Representative (IN CAPITAL LETTERS)		, , , , , , , , , , , , , , , , , , , ,	date

LOS ARVIND MISHRA

PETITIONER

PETITIONER

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ORDER

Ld. Counsel for the appellant is present.

Heard.

Ld. Counsel appearing on behalf of the appellant filed affidavit of service by serving copy to the Registrar of Companies, West Bengal. Ld. Counsel for the appellant sought leave to file income tax returns to show its contention regarding operation of the company. Leave is granted. Supplementary affidavit be filed during the course of the day.

Reserved for order.

(Jinan K.R.) Member (J)